

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 11099/2021

(Arising out of impugned final judgment and order dated 16-06-2021 in SAD No. 41/2021 passed by the High Court of Judicature at Allahabad)

JAI PRAKASH UTTAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 21-02-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Ms. Parul Shukla, AOR (Mentioned by)
Ms. Kirti Aggarwal, Adv.

For Respondent(s)

Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter may not be deleted from the List of
08.04.2022.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER